# COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014, APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013 AND APPEAL NO. 102 OF 2014

Dated: 27<sup>th</sup> March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

### APPEAL NO. 86 OF 2014 & IA NO. 156 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

۷s.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Chowdhury

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rai for R-1

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Mr. Pulkit Agrawal for R-3 & R-4

Mr. S. Vallinayagam for R-5

Ms. Raveena Dhamija for R-12

Ms. Ankita Bafna for R-11

## APPEAL NO. 233 OF 2013 & IA NO. 318 OF 2013

In the matter of:

Power Grid Corporation of India Ltd. & Ors. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg for R-1

#### **APPEAL NO. 102 OF 2014**

#### In the matter of:

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Mr. Pulkit Agrawal for R-3 & R-4

Mr. Ankita Bafna for R-10

# **ORDER**

List this matter for hearing on <u>14.03.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt